

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO.20**

**Dated: Guwahati, the 4<sup>th</sup> April, 2025**

This is for the information of all concerned that henceforth, if a case pertaining to service/entitlement matters of the Indian Audit & Accounts Department (IA&AD) is filed in the Principal Seat or Outlying Benches of the Gauhati High Court, the Deputy Comptroller and Auditor General (HR), i.e., the DAI (HR), should be impleaded as a respondent instead of the Comptroller and Auditor General (CAG) of India.

Also, in instances where the Hon'ble Court deems it necessary to *suo moto* implead the IA&AD in service/entitlement matters of State Government employees, the Dy.CAG (HR) be impleaded instead of CAG.

This Notification shall come into force immediately.

**By Order,**  
**Sd/-Raktim Duarah**  
**REGISTRAR GENERAL**

**Memo No. HC. III -10/2024/1460 - 79 /G,**  
Copy for information and necessary action to:

**Dated the 04-04-2025.**

1. Director General of Audit, Central Kolkata, Government of India.
2. The Advocate General, Assam/ Nagaland/ Mizoram/Arunachal Pradesh for information.
3. The L.R-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati.
4. The Registrar [Vigilance/Judicial/Administration/Establishment (I/c)], Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
8. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
10. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.

11. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
12. The Joint Registrar(s)/ Deputy Registrar (s)/ Asstt. Registrar (s), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mrs./Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
15. The Project Manager, Gauhati High Court, Guwahati. ***He is requested to upload this Notification in the website of the Gauhati High Court.***
16. The Court Manager, Gauhati High Court, Guwahati.
17. The A.O. (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Court Master(s), Gauhati High Court, Guwahati
19. The CA to Registrar General, Gauhati High Court, Guwahati

  
REGISTRAR GENERAL

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